Name of State	1956-57		8 1958-59 31-3 - 1959)
Madhya Pradesh		5	5
Madras .	·. 8	15	73
Mysore .	· . I	21	92
Orissa .	·, 2	I	T
Punjab .	. 4	2	2
Pepsu .	. 1		••
Rajasthan .	. 2	.4	5
Uttar Pradesh	. 11	14	28
West Bengal	. 3	12	, 10
Union Territories—			
Coorg .	. I		
Delhi 🗎	240	60	12
Manipur .			27
Tripura	I,	•••	. 3
Himachal Prades	h	2	

12 Noon

PAPERS LAID ON THE TABLE

I. FIRST ANNUAL REPORT OF THE ORISSA MINING CORPORATION (P) LTD. (1956-57)

II. C.A.G's. LETTER ADDRESSED TO A.G., Orissa

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy each of the following papers:—

- (i) The First Annual Report of the Orissa Mining Corporation (Private) Limited for the year ending 31st March, 1957, together with the Auditors' Report thereon.
- <ii) Letter No. 2138-Rep/330-57, dated the 17th December, 1957,

from the Comptroller and Auditor General of India to the Accountant General, Orissa. [Placed in Library. See No. LT-1203/59 for (i) and (ii)].

NOTIFICATION PUBLISHING AGREEMENT BETWEEN INDIA AND SWEDEN FOR AVOIDANCE OF DOUBLE TAXATION

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): Sir, I beg to lay on the Table a copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 112, dated the 23rd January, 1959, publishing the Agreement between the Government of India and the Royal Government of Sweden for the avoidance of double taxation of income. [Placed in Library. See No. LT-1200/59.]

NOTIFICATION UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

SARDAR SWARAN SINGH: Sir, I beg to lay on the Table under subsection (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of the Ministry of Steel, Mines and Fuel (Department of Mines and Fuel) Notification No. Mil-159(15) 158, dated the 27th January, 1959, authorising certain officers of the Indian Bureau of Mines to exercise all or any of the powers specified in sub-section (1) of section 24 of the said Act. [Placed in Library. See No. LTM220|59.]

SECOND ANNUAL REPORT OF THE UNI-VERSITY GRANTS COMMISSION FOR THE YEAR 1957-58

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): Sir, I beg to lay on the Table, under section 13 of the University Grants Commission Act, 1956, a copy of the Second Annual Report of the University Grants Commission for the period April, 1957 to March 1958. [Placed in Library. See No. LT-1212/59.]